

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 21

Dated Guwahati, the 22nd May, 2018

Pursuant to order dated 25-04-2018 passed by the Hon'ble Supreme Court of India in Criminal Appeal Nos. 1375-1376/2013, Hon'ble the Chief Justice has been pleased to direct that when the trial court record is summoned by the Gauhati High Court on the Appellate / Revisional side, it is to be mentioned in the requisition that the trial courts are to send photocopy / scanned copy of the record and retain the original.

Only in those cases where specifically original record is required by holding that photocopy will not serve the purpose, the original is to be called and after perusal of the Gauhati High Court, the original record is to be returned while keeping a photocopy / scanned copy of the same.

By Order,

Sd/- R. Phukan,

REGISTRAR GENERAL

Memo No. HC. III - 07/2015/ 532 /G Dated: 22nd May, 2018
Copy to:

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Registrar (), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He/she is requested to circulate the Order amongst the Judicial Officers of his/her respective State.
4. The District & Sessions Judges, , Assam. He/she is requested to circulate the Order amongst the Judicial Officers under his respective jurisdiction.
5. The Special Judge, Assam, Guwahati.
6. The Special Judge, CBI & NIA, Assam, Guwahati.
7. The Additional Judge, CBI – I, II, III, Chandmari, Guwahati.
8. The Judge, Designated Court, TADA, Assam, Guwahati.
9. The Principal Judge, Family Court – I & II, Kamrup (M) / Barpeta / Cachar.
10. The Member, MACT – I, II & III, Kamrup (M) / Barpeta / Cachar / Dhubri / Goalpara / Nagaon / Nalbari / Sonitpur.
11. The Presiding Officer, Labour Court, Guwahati / Dibrugarh.

12. The Presiding Officer, Industrial Tribunal, Guwahati / Cachar, Silchar / Dibrugarh.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Director, Law Research Institute, Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 20. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
21. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL 22-05-18